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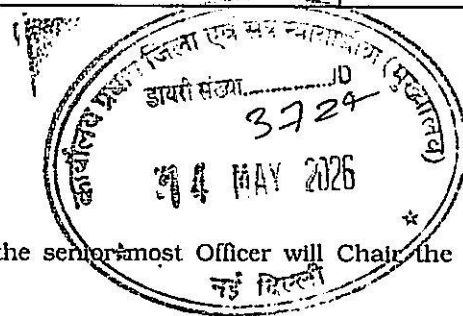
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

In partial modification to the earlier order no. 1430-1437/Power/Judl/NE/KKD/Delhi/2026 dated 11.02.2026, following Committees are re-constituted and following Officer Incharges are designated afresh in North-East District, Karkardooma Courts, Delhi :

#	Name of the Committee	Name of the Judicial Officers/Officials	Designated as
1	Administration Branch & for Deputing Sr. PA/PA & Orderly/Peon	Ms. Hemani Malhotra, Principal Judge, Family Court Sh. Shankar Narayanan, ASJ (POCSO)	Officer Incharge Link Officer Incharge
2	Leave Sanctioning Authority (Judicial Officers)	Sh. Shankar Narayanan, ASJ (POCSO) Sh. Puneet Pahwa, ASJ/Spl. Judge (NDPS)	Officer Incharge Link Officer Incharge
3	Leave Sanctioning Authority (Staff Members)	Ms. Richa Parihar, ASJ (SC-POCSO)-01 Ms. Kirandeep Kaur, JMFC-01	Officer Incharge Link Officer Incharge
4	Vigilance Branch	Sh. Praveen Singh, ASJ-03 Sh. Babru Bhan , ASJ-04	Officer Incharge Link Officer Incharge
5	Litigation Branch	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02 Sh. Puneet Pahwa, ASJ/Spl. Judge (NDPS)	Officer Incharge Link Officer Incharge
6	General Branch	Sh. Babru Bhan, ASJ-04 Ms. Gomati Manocha, DJ-02	Officer Incharge Link Officer Incharge
7	Judicial Branch	Sh. Shankar Narayanan, ASJ (POCSO)-01 Sh. Babru Bhan , ASJ-04	Officer Incharge Link Officer Incharge
8	R & I Branch	Sh. Balwinder Singh, ASJ/FTC Sh. Shankar Narayanan, ASJ (POCSO)-01	Officer Incharge Link Officer Incharge
9	Stationary Branch	Sh. Pranat Kumar Joshi, ACJ/CCJ/ARC Ms. Sanjana Kasana, JMFC (NI ACT)	Officer Incharge Link Officer Incharge
10	Bail & Filing Section	Sh. Puneet Pahwa, ASJ/Spl. Judge (NDPS) Sh. Babru Bhan , ASJ-04	Officer Incharge Link Officer Incharge
11	Vulnerable Witness Deposition Complex (VWDC)	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02 Ms. Richa Parihar, ASJ (SC-POCSO)	Officer Incharge Link Officer Incharge
12	Care-taking Branch	ACJ, NE District Ms. Isra Zaidi, JMFC-04	Officer Incharge Link Officer Incharge
13	E-Sewa Kendra	Ms. Twinkle Wadhwa, ASJ-02 ACJ, NE District	Officer Incharge Link Officer Incharge
14	CJM Office	CJM, NE District ACJM, NE District	Officer Incharge Link Officer Incharge
15	Record Rooms & Digitization Cell	Sh. Aashish Gupta, DJ-01 Sh. Puneet Pahwa, ASJ/Spl. Judge (NDPS)	Officer Incharge Link Officer Incharge
16	Purchase Committee and Purchase Cell	Sh. Praveen Singh, ASJ-03 Sh. Aashish Gupta, DJ-01 Ms. Tania Singh, SCJ/RC Sh. Pranat Kumar Joshi, ACJ/CCJ/ARC Ms. Shruti Saraswat, JMFC-03 AAO/DDO (NE)	Chairman/Officer Incharge Member/ Link Officer Incharge Member Member Member Member (for assistance)
17	Vigilance Committee	Sh. Praveen Singh, ASJ-03/NE CJM, NE District ACJ, NE District	Chairperson Member Member
18	Arrears Committee	Ms. Twinkle Wadhwa, ASJ-02 SCJ/RC, North-East District CJM, North-East District ACJ/ARC, North-East District JSCC/ASCJ/GJ, North-East District	Chairperson Member Member Member
19	Staff Grievance Redressal Committee	Sh. Babru Bhan, ASJ-04 Ms. Richa Parihar, ASJ (SC-POCSO)-01 Ms. Tushar Gupta, ACJM Ms. Rishika Srivastava, Ld. JMFC (Mahila Court)-01 Ms. Rekha Sharma, SJA (Vice President, North-East), DCEWA	Chairperson Member Member Member Member
20	Nodal Officer-cum-Officer Incharge/Transparency Officer	Sh. Balwinder Singh, ASJ (FTC) Sh. Pranat Kumar Joshi, ACJ/CCJ/ARC PIO (NE)	Officer Incharge Link Officer Incharge PIO

21	To Monitor the functioning of VWDC	The PD&SJ, NE District Sh. Ajay Gulati-II, ASJ (POCSO)-02 Sh. Shankar Narayanan, ASJ (POCSO) Ms. Richa Parihar, ASJ (SC-POCSO)-01	Chairperson Member Member Member
22	Nodal Officer (Computers) and Web-site	Sh. Anmol Nohria, JMFC-02	Nodal Officer
23	Witness Protection Committee	The PD&SJ, NE District DCP, NE District Chief Public Prosecutor, Prosecution Branch, North-East District, KKD Courts, Delhi	Chairperson Member Member Secretary
24	Committee to monitor proper implementation of several guidelines for dealing with matters pertaining to Sexual Offences and Child Witnesses/ Sub-Committee with regard to the Support Person for aiding the vulnerable witnesses in Pursuant to the directions vide MoM dated 03.03.2020.	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02 Secretary, DLSA, NE District DCP, NE District Incharge DCW	Chairperson Member Member Member
25	Cyber Police Station	CJM, NE District	-
26	Committee on Gender Sensitisation as well as Committee for taking action in the matters of Sexual Harassment of Women and the Transgender Persons	Ms. Richa Parihar, ASJ (SC-POCSO)-01 Ms. Tanya Bamniyal, CJM Sh. Pranat Kumar Joshi, ACJ Ms. Kiran Mongia, JA L. Sita Founder President, SAIRASS, B-2, Kakateeya Apartments, 86, I.P. Extn., Patparganj, Delhi-110092	Chairperson Member Member Member Member
27	Selection Committee for engagement of Law Researcher	The PD&SJ, NE District Principal Judge, Family Court, NE District Shri Gorakh Nath Pandey, DJ (Comm)	Chairperson Member Member
28	Committee to consider the matters relating to welfare of Judicial Officers	Sh. Gorakh Nath Pandey, DJ (Comm.) Ms. Tania Singh, SCJ/RC	Nodal Officer - cum - Officer Incharge Link Nodal Officer-cum- Link Officer Incharge
29	Committee to complete the task of identification of cases having historical/public importance	Sh. Chander Jit Singh, Judge Family Court Ms. Twinkle Wadhwa, ASJ-02 Sh. Anmol Nohria, JMFC-02 Ms. Pranjali Prakash, JMFC (Digital Traffic Court)	Chairperson Member Member Member
30	Accessibility Committee	Sh. Puneet Pahwa, ASJ/Spl. Judge (NDPS) Ms. Tania Singh, SCJ/RC Sh. Naveen Kumar, Advocate, (E.No. D288/14), Chamber Number 317, D-Block, KKD Courts, Delhi DSA, Computer Branch, KKD Courts, Delhi	Chairperson Member Member Member
31	Allow the services of summons to be served upon Judicial Officers/Officials	Sh. Shankar Narayanan, ASJ-01 (POCSO) Sh. Balwinder Singh, ASJ (FTC)	Authorized Officer Link Authorized Officer
32	LogIn credentials of online portal for uploading monthly information of e-POCSO and Fast Track Special Courts and Fast Track Courts	Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02 Sh. Shankar Narayanan, ASJ-01 (POCSO)	Nodal Officer Link Nodal Officer
33	First Appellate Authority (RTI)	Sh. Puneet Pahwa, Spl. Judge (NDPS) Sh. Aashish Gupta, DJ-01	Appellate Authority Link Appellate Authority
34	District Court Management Systems Committee (DCMSC)	The PD&SJ, NE District Principal Judge, Family Court, North-East Sh. Gorakh Nath Pandey, DJ (Comm) Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02 CJM, NE District Secretary DLSA, NE District	Chairperson Member Member Member Member Member

35	To verify the compliance report as per the directions passed by the Hon'ble Supreme court of India in the matter titled as " Satender Kumar Antil vs CBI", SLP (Cr)-5191/2021	Sh. Parveen Singh, ASJ-03 Sh. Manish Sharma, PO-MACT CJM, NE District	Chairperson Member Member
36	To monitor/observe the reasons of delay of cases pending for more than 2 years	Sh. Manish Sharma, PO-MACT Sh. Aashish Gupta, DJ-01 SCJ, NE District Ms. Sanjana Kasana JMFC (NI Act)	Chairperson Member Member Additional Member
37	All Record Rooms, Weeding-out & Digitization Cell (North-East District)	Sh. Aashish Gupta, DJ-01 (NE District) Ms. Prigya Gupta, CJM (East District) Sh. Vivek Beniwal, SCJ/RC (East District) Sh. Anmol Nohria, JMFC-02 (NE District)	Chairperson Member Member Member
38	Committee to felicitate the staff members of North-East district on achievements and superannuation	Sh. Chander Jit Singh, Judge Family Court-02, North-East Sh. Manish Sharma, PO-MACT, North-East Administrative Civil Judge, North-East Ms. Rekha Sharma, SJA (Vice President, North-East), DCEWA	Chairperson  Member Member Member



**NOTE :**

1. In the absence of Chairman/Chairperson, the senior-most Officer will Chair the meeting of the Committee.
2. Minutes of the meeting is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson/Member of the concerned Committee.
3. The correspondence, if any with the Hon'ble High Court of Delhi, New Delhi and Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi, shall be done only through the undersigned.

*(Handwritten Signature)*

(SANJAY SHARMA-I)  
Principal District & Sessions Judge,  
North-East District, Karkardooma Courts, Delhi.

No. 4110 - 4117 /Power/Judl/NE/KKD/Delhi/2026

Dated 13 MAY 2026

**Copy forwarded for information and necessary action to :**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. Judicial Officers concerned.
4. All Courts and Branches, North-East District, Karakardooma Courts, Delhi.
5. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi.
6. R&I Branch, North-East District, Karkardooma Courts, Delhi to upload the same on LAYERS.
7. P.S. to the undersigned.

*(Handwritten Signature)*

Principal District & Sessions Judge,  
North-East District, Karkardooma Courts, Delhi.